

Telecom Regulatory Authority of India
Mahanagar Doorsanchar Bhawan
J.L. Nehru Marg, (Old Minto Road), New Delhi – 110 002.

Dated: 6th August, 2007

To

All Bidders.

SUBJECT: CLARIFICATIONS ON TENDER DOCUMENT NO.-I (SURVEY)

Dear Sirs,

The following clarifications relating to Tender Document No.-I - Assessment of (i) Implementation and Effectiveness of Telecom Consumers Protection and Redressal of Grievances Regulations, 2007 and (ii) Customer Perception of Service through Survey are issued suo-moto:

- (i) In Annexure-2A, the seventh column sub-heading under the heading "Subscriber base as on 31st March 2007" in respect of South Zone, West Zone and East Zone (pages 38 to 44) may be read as "Basic Wireline".
- (ii) In Annexure-2A, the ninth column sub-heading under the heading "consumers sample size for Survey" in respect of South Zone (pages 38 to 39) may be read as "Basic Wireline".

Yours faithfully,

(Shaji Abraham)
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